NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CSA No.23/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Bellissimo Akshat Developers Pvt Ltd & 3 Ors.

SECTION OF THE COMPANIES ACT: 230-232

<u>ORDER</u>

CSA No. 23/230-232/NCLT/MB/MAH/2018

The Company Application allowed.

Sd/-

V. NALLASENAPATHY

Member (Technical)

3u/-

B.S.V. PRAKASH KUMAR Member (Judicial)